

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**

OA-528/2014

New Delhi, this the 09th day of October, 2018

**Hon'ble Sh. V. Ajay Kumar, Member(J)
Hon'ble Sh. A.K. Bishnoi, Member(A)**

Smt. Neelam Sood,
(Ex-Re-employed Teacher)
W/o Sh. A.K. Sood,
Resident of AD/69-D,
Shalimar Bagh, Delhi-110088
M.C. P.S. Wazirpur Industrial Area,
A Block Civil Lines Zone, Delhi. ... Applicant

(Through Sh. Sameer Bhatnagar)

Versus

1. North Delhi Municipal Corporation,
Through its Commissioner,
Civic Centre, JLN Marg,
Minto Road, New Delhi.
2. The Commissioner,
North Delhi Municipal Corporation
Civic Centre, JLN Marg,
Minto Road, New Delhi.
3. The Addl. Commissioner (Education)
North Delhi Municipal Corporation
Civic Centre, JLN Marg,
Minto Road, New Delhi.
4. The Assistant Director (Education)
Civil Line Zone,
North Delhi Municipal Corporation,
16 Rajpura Road, Delhi-110054. ... Respondents

ORDER(ORAL)

Hon'ble Sh. V. Ajay Kumar, Member(J)

The applicant, after attaining the age of superannuation retired from service while working as Primary Teacher on 31.10.2011. Thereafter, she was re-

employed again w.e.f. 05.11.2011 vide Annexure A/1 office order dated 04.11.2011 in the pay scale of 9300-34800 till 17.10.2013.

2. The applicant filed the instant OA seeking quashing of Annexure A/4 show cause notice dated 02.09.2013 and also for payment of the salary for certain disputed period of her re-engagement. She also submitted Annexure A/5 reply dated 10.09.2013 followed by further reminders to this representation.

3. When this matter was taken up for hearing, learned counsel for the respondents submitted that though the applicant submitter her reply to the impugned Annexure A/4 Show Cause Notice dated 02.09.2013, till date, no orders have been passed.

4. In the circumstances, we dispose of the OA without going into the merits of the case by directing the respondents to consider the reply submitted by the applicant to them and to pass appropriate reasoned and speaking orders thereon in accordance with law within sixty days from the date of receipt of a certified copy of this order. No costs.

(A.K. Bishnoi)
Member(A)

(V. Ajay Kumar)
Member(J)

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